

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 139 OF 2016

Dated: 20th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Shree Ambika Sugars Ltd. & Ors. ...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shruti Iyer

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R.2

ORDER

Learned counsel for the appellant states that she is filing rejoinder today. She may file the same after serving copy on the other side.

Pleadings are complete. List the matter for hearing on **02.08.2017.**
Tag to Appeal No. 200 of 2016.

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson